

Action Force, 9 other Coys, of para-milli-tary forces and some Army columns were deployed in Bombay during January, 1993.

(b) These forces discharged the responsibilities assigned to them.

**भारत की यात्रा पर आने वाले विदेशी मेहमानों की सुरक्षा**

1852. डा० बापू कालदास :

श्री विश्वासराव रामराव पाटिल :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक उग्रवादी संगठन ने रूस के राष्ट्रपति श्री येल्तिसिन की उनके भारत प्रवास के दौरान हत्या करने की योजना बनाई थी;

(ख) यदि हाँ, तो उसका व्यौरा क्या है; और

(ग) सरकार भविष्य में विदेशी मेहमानों की सुरक्षा के सम्बन्ध में क्या कदम उठाने का विचार रखती है ?

गृह मंत्रालय में राज्य मंत्री (श्री राजेश पायलट) : (क) सरकार के पास इस प्रकार की कोई सूचना नहीं है।

(ख) प्रश्न नहीं उठता है।

(ग) खतरे की आशंका और स्थानीय सुरक्षा स्थिति को ध्यान में रखते हुए भारत की यात्रा पर आने वाले सभी विदेशी प्रतिष्ठित व्यक्तियों के लिये आवश्यक सुरक्षा प्रबन्ध किये जाते हैं ?

**Relief to a Freedom Fighter**

1854. SHRIMATI KAMLA SINHA :  
DR. BAPU KALDATE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a case for relief to the family of a freedom fighter Safdar Ali Beg "Bagi" of Shikohabad (UP) who was hanged by the British *Government* and whose property was attached

has been pending with Government for more than eleven years despite the reports of the District Magistrate/Commissioner and the President Legal Aid and Advice-Cell of U. P. Government;

(b) if so, what are the reasons for inordinate delay in taking a decision in the matter; and

(c) what is the present position and what measures have been taken to expedite the case to give relief to his family in distress ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI

P. M. SAYEED) : (a) Under the provisions of the Swatantrata Sainik Samman Pension Scheme, family pension can be *sanctioned only to the widows* and unmarried & unemployed daughters of such of the freedom fighters who have died. Government had received an application from One Shri Syed Shabih-ul-Hasan Naqvi, claiming himself to be the son of late Smt. Kulsoom Begum, great grand daughter of the late Shri Safdar Ali Wakil 'Bagi', for grant of pension. As Naqvi is not eligible to get the freedom fighters pension under the provisions of the Scheme, it is not possible to grant the same. Shri Naqvi has already been informed of the decision of the Government.

(b) and (c) Do not arise.

**Curbing of ULFA**

1855. SHRI PARMESHWAR KUMAR AGARWAIXA : Will the Minister of HOME AFFAIRS be pleased to state :

(ai) whether it is a fact that Government have recently started a massive offensive against ULFA with the help of Army;

(b) if so, whether any headway has been made in curbing the ULFA activities; and

(c) if so, the achievements made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) Operations by the Security Forces are continuing against the anti-taik faction of the ULFA.

(b) and (c) The said operations have considerably curbed violent activities of the

ULFA. A number of their activists have surrendered expressing their loyalty to the Constitution of India and commitment to abjuring violence.

**Attempt to smuggle arms into India foiled, by Indian Troops**

1856. SHRI PARMESHWAR KUMAR AGARWALLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Indian troops on 3rd February, 1993 foiled an attempt of Pakistani agencies to push arms suppliers into Kashmir Valley and recovered the largest ever consignment of ammunition and hand grenades;

(b) if so, the details of the ammunition recovered and its place; and

(c) whether anybody was nabbed in the attempt ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) to (c) On 3rd February 1993, in Uri Sector along the Line of Control in Jammu and Kashmir, a group of infiltrators was intercepted by the Security Forces. On being challenged they fled back into POK. During the subsequent search of the area by our troops, the following arms and ammunition were recovered :—

- (a) Sniper Rifle 01
- (b) Rifle AK56 01
- (c) Hand Grenades 1120
- (d) Ammunition (rounds) 15285
- (e) Anti personnel mines 19
- (f) Explosive materials

**Delay in release of Pension to Freedom Fighters**

1857. DR. YELAMANCHILI SIVAJI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) in how many cases of freedom fighters Government have sanctioned pension but not made payment;

(b) what are the State-wise details of such cases;

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(c) what are the reasons for the delay; and

(d) what steps have been taken to avoid further delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) to (d) After issue or orders sanctioning pension to freedom fighters, Pension Payment Order is issued and the Central Pension Accounting Office makes arrangements for payment of pension through the Nationalised Banks. Government is not maintaining any separate record of the cases of freedom fighters who have been sanctioned pension but have not been made the actual payment. The pensioners are also not required to intimate as to whether they have started receiving pension or not. As and when cases involving delays in actual payment are brought to the notice of the Government, remedial action is taken.

**Fire service in Delhi**

1858. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the average number of calls received by fire brigade from various parts of Delhi;

(b) what is the existing number of fire stations in the city stating the man-power and the area expected to be covered by each fire station; and

(c) whether keeping in view the rising population and overall growth of the city Government have considered the adequacy or otherwise of the existing fleet and fire stations in the city to meet the emergency; if so, the steps taken in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) The Delhi Fire Service has reported that the average number of calls received by the Fire Brigade per month from various parts of Delhi is approximately 888.

(b) A statement indicating existing number of fire stations, manpower and area covered by each station, is attached. [See below]